



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

[www.rbi.org.in](http://www.rbi.org.in)

RBI/2009-10/514  
DBOD.Dir.BC.116 /13.03.00/2009-10

June 30, 2010

**All Scheduled Commercial Banks  
(excluding RRBs)**

Dear Sir / Madam

**Banks' Exposure to Capital Market –  
Loans extended by banks to Mutual Funds and  
Issue of Irrevocable Payment Commitments (IPCs)**

Please refer to our [circular No.DBOD.Dir.BC.66/13.03.00/2009-10 dated December 23, 2009](#), in terms of which the transition period allowed to banks to comply with the requirements contained in our [circular No.DBOD.Dir.BC.57/13.03.00/2007-08 dated December 14, 2007](#), was extended up to June 30, 2010. On a review, it has been decided to further extend the transition period by one month up to July 31, 2010.

Yours faithfully

**(A.K.Khound)**  
Chief General Manager